

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2140
ANSWERED ON:03.08.2015
Khajuraho Sculpture
Khadse Smt. Raksha Nikhil

Will the Minister of CULTURE be pleased to state:

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2104
TO BE ANSWERED ON 03.08.2015.
SHRAVANA 12, 1937 (SAKA).

NATIONAL ARCHIVES FOR ANTIQUES

2104. ADV. JOICE GEORGE:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is planning to amend Antiquities and Art Treasures Act, 1971;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether a Comprehensive National Database for Antiques was functioning ;
- (d) if so, the details thereof;
- (e) whether the Government is planning to establish a National Archive for antiques; and
- (f) if so, the details thereof?

Answer

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION
(DR. MAHESH SHARMA)

- (a)
to
- (b) Yes, Madam. Government of India is planning to frame two Acts i.e. (i) Antiquities and Art Treasures Export and Import Control Act and (ii) Indian Antiquities and Art Treasure Act to regulate and promote domestic art market and to control illicit trafficking of art objects
- (c)
to
- (d)
No comprehensive National database for Antiquities was functioning.
- (e)
to

(f) There is no proposal to establish National archives for antiquities. However, National Mission for Monuments & Antiquities has been assigned the work for preparation of database of antiquities.